

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.4388
TO BE ANSWERED ON 19TH JULY, 2019**

THIRD PARTY INSURANCE UNDER AYUSHMAN BHARAT YOJANA

4388. SHRI MANICKAM TAGORE B.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government proposes to enrol third party insurance companies and agencies to implement Ayushman Bharat Yojana; and
- (b) if so, the details thereof along with premium provided till date to third party Insurance Companies for implementation of the Scheme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): There is no enrolment of Third Party Insurance Companies under Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) and no premium is paid to such companies.

Under AB-PMJAY, States have the flexibility to choose the mode of implementation. They can either implement it in insurance mode, or through a trust or in a mixed mode i.e. both the insurance and trust mode.

The States implementing scheme through Insurance mode select Insurance Companies through open tender process. The States implementing scheme through trust mode, may engage Third-Party Administrators (TPAs)/ Implementing Support Agencies (ISAs) for implementing the scheme through open tender process. The Government of India has no role in selection of such TPAs/ISAs.

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